

ANNEXURE-4

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of unsecured financial creditors (other than financial creditors belonging to any class of creditors); Date of Commencement of CIRP: March 28 2024; Updated List of Creditors as on 11th April, 2025

S.N o	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verific ation	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Wheth er related party?	% of voting share in CoC	Amount of continge nt claim		
1	Shubham Enterprises		18.02.2025	12705599.00	12655599.00	Security Deposit	NA	No	23.62%	NA	50000.00	Amount claimed towards Security deposit amounting to Rs. 50,000/- shall be rejected, since the amount is not reflected in the books of accounts of the CD.
2	Anand Polymers	AAWFA9959J	22.02.2025	488631.00	488631.00	Security Deposit	NA	No	0.91%	NA	NA	NA
3	VRV Polymers	AAKFV5448H	21.02.2025	522582.00	522582.00	Security Deposit	NA	No	0.98%	NA	NA	NA
4	Eastern Enterprises	AEFPP0592K	05.06.2024	21934648.00	21934648.00	Security Deposit	NA	No	40.93%	NA	NA	NA
5	M/S Memoir	ABDFM8095R	25.02.2025	17985500.00	17985500.00	Security Deposit	NA	No	33.56%	NA	NA	NA
				53636960.00	53586960.00				100.00%		50000.00	



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